COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 18 OF 2017 & IA NOS. 930 & 931 OF 2017</u>

Dated: 27th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s Green Energy Association

.... Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh

Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. Manuj Kaushik

Ms. Tamanna Goyal for R-1

Mr. Anand K. Ganesan for R-3 & 4

<u>ORDER</u>

I.A. Nos. 930 & 931 of 2017 (Applns. for condonation of delay in filing rejoinder) are allowed and rejoinders are taken on record.

It is represented that pleadings are complete. List the matter for hearing on <u>19.02.2018.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd